

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.05.2019 (FRIDAY)

Court III
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs. Tourist Inn Private ltd & Ors.	Siddhesh Kotwal	Shakul R. Ghatule

For Hearing

2.	Comp. App. (AT) (Ins) No. 801 of 2018	IMECO Limited Vs. BEML Limited	Kunal Godhwani	Aditya Sharma
3.	Comp. App. (AT) No. 20 of 2019	Alliance Commodities Pvt Ltd Vs. Office of Registrar of companies, West Bengal	Aaditya A. Pande	Vikram Singh

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By Order
-sd/-

Registrar